- (a) Simple interest is charged during the study period and upto commencement of repayment;
- (b) 1% interest concession is provided by the banks, if interest is serviced during the study period and subsequent moratorium period prior to commencement of repayment;
- (c) 0.5% concession in interest rates is provided for the girl students;
- (d) Rebate in income tax is provided to the extent of interest paid on education loan.

Decision on selling of residuals take in Hindustan Zinc Limited and BALCO

2074. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FINANCE be pleased to state:

- (a) whether Government is contemplating on selling its residual stake in Hindustan Zinc Ltd. (HZL) and BALCO;
 - (b) if so, the details thereof;
- (c) whether the Cabinet Committee on Economic Affairs (CCEA) has taken a decision in its meeting held recently to sell Government's stake in these companies; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): (a) and (b) Yes, Sir. Government is contemplating selling its residual stake in the Hindustan Zinc Limited (HZL) and BALCO.

(c) and (d) Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 20th January, 2014 has decided that the residual equity held by the Government of India in HZL be disposed of in the open market by the Department of Disinvestment.

Service tax on transportation and storage of rice and cotton

2075. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FINANCE be pleased to state: